

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CHAMAK HOLDINGS LIMITED

Registered Office: D-3/2, Okhla Industrial Area, Phase-II, New Delhi - 110020

Corrigendum to the Public Announcement which appeared in this Newspaper on April 07, 2010.

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Sr. No.	Activity	Date and Day (Original Schedule)	Date and Day (Revised Schedule)
1.	Date of Public Announcement (PA)	April 07, 2010 (Wednesday)	April 07, 2010 (Wednesday)
2.	Specified Date (For the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	April 30, 2010 (Friday)	April 30, 2010 (Friday)
3.	Last Date for a Competitive Bid(s)	April 28, 2010 (Wednesday)	April 28, 2010 (Wednesday)
4.	Date by which Letter of Offer will be dispatched to the Shareholders	May 20, 2010 (Thursday)	June 10, 2010 (Thursday)
5.	Offer Opening Date	May 27, 2010 (Thursday)	June 16, 2010 (Wednesday)
6.	Last Date for the Revision of the Offer Price / Number of Equity Shares.	June 04, 2010 (Friday)	June 24, 2010 (Thursday)
7.	Last date to withdraw acceptance tendered by shareholders	June 10, 2010 (Thursday)	June 30, 2010 (Wednesday)
8.	Offer Closing Date	June 15, 2010 (Tuesday)	July 05, 2010 (Monday)
9.	Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched.	June 30, 2010 (Wednesday)	July 20, 2010 Tuesday

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

- The Last Date for revision of the Offer price, where ever appearing should be read as June 24, 2010 in place of June 04, 2010.
- The Last Date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as June 30, 2010 in place of June 10, 2010.
- The Delhi Stock Exchange Ltd have revoked the suspension of trading in the securities of Chamak Holdings Limited with effect from May 20, 2010 vide its letter no. DSE/LIST/4723/SM/5104 dated May 17, 2010 and there is no trading in the shares of Chamak Holdings Ltd from May 20, 2010 to till date.

The Acquirers Mr. Subhash Chander Kathuria and Mr Anubhav Kathuria residing at 3, Poorvi Marg, Vasant Vihar, New Delhi – 110 057, accept full responsibility for the information contained in this Corrigendum to the Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirer & PACs



D & A Financial Services (P) Limited

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Date: 05.06.2010
Place: New Delhi

Email: datspl@gmail.com
Contact Person: **Mr. Priyaranjan**